

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.337/2000.

Wednesday, this the 12th day of June, 2002.

Hon'ble Shri Justice Birendra Dikshit, Vice-Chairman,
Hon'ble Shri M.P.Singh, Member (A).

T.L.Naik,
At and Post Nalve,
Tal. & Dist. Nandurbar
Pin - 425 412.
(By Advocate Shri V.M.Bendre)

...Applicant.

1. Union of India through
the Chief Post Master General,
G.P.O. Mumbai C.S.T.
2. Shri V.A.Bhamare,
Working as Senior Superintendent of
Post Office, Dhule,
Dist. Dhule - 424 001.
3. Shri Jayaprakash Narayan Bhandiri
Working as Personal Assistant
In the office of the Senior Post Master,
Head Post Office, Dhule.

(By Advocate Shri V.S.Masurkar)

...Respondents.

: ORDER (ORAL) :

Birendra Dikshit, Vice-Chairman.

By this Application, the applicant has challenged charge sheet dated 29.3.2000 served on by his appointing authority viz. Senior Superintendent of Post Offices, Dhule. The Counsel for the applicant states that during the pendency of present O.A. a major penalty of dismissal has been imposed on 5.2.2002 and the applicant's appeal has also been dismissed on 3.6.2002. He contends that in view of aforesaid circumstances, which have come into existence during the pendency of O.A., he be permitted to withdraw this O.A. with permission to file a fresh O.A. challenging the penalty awarded.

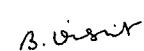
B. Dikshit

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2. We have heard Shri V.S.Masurkar for respondents also who has no objection to the withdrawal of OA as well as for granting liberty to file a fresh O.A.

3. For aforesaid reasons and after perusing the record, we permit applicant to withdraw OA granting him permission to file fresh O.A.


(M.P.SINGH)
MEMBER(A)


(BIRENDRA DIKSHIT)
VICE-CHAIRMAN

B.

dt: 12.6.02
Order/Judgement despatched
to Applicant/Respondent(s)
on 17.07.02


Clerk
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